NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/234/ (IB)/2017

NAME OF THE PETITIONER(S)

: ALLIED MEDIA NETWORK PVT LTD

NAME OF THE RESPONDENT(S)

: SANRAA MEDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B-CIRIDHARA RAD

COUNSEL FOR PETITIONER

ORDER

Representing counsel for petitioner present and stated that the counsel for petitioner on record could not attend before the Tribunal today due to personal inconvenience. He sought time for making submissions. Time extended at request. Put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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